

Government Companies. [Placed in Library. See No. LT - 1881/91]

13.23 1/2 hrs

- (3) Report of the Comptroller and Auditor General of India - Union Government (No. 3 of 1991) - Commercial - Audit Observation on Individual topics. [Placed in Library. See No. LT 1882/92]

COMMITTEE ON PUBLIC UNDERTAKINGS

Minutes

[English]

SHRI BASU DEB ACHARIA (Bankura): Sir, I beg to lay on the Table the Minutes (Hindi and English version) of the sittings of the Committee on Public Undertakings relating to Procedural and Miscellaneous Matters.

MR. SPEAKER: Now, statement by the Minister of Parliamentary Affairs.

(Interruptions)

SHRI SOMNATH CHATTERJEE (Bolpur): Sir, has any notice been given? We do not mind; I am quite happy to see his face, but the question is, some procedure has to be followed. The Minister in whose name it is there, is not here. Has any permission been taken? (Interruptions) Let him formally seek your permission and you give him, I do not mind that. (Interruptions)

MR. SPEAKER: Yes; it has been taken.

13.23 hrs

PUBLIC ACCOUNTS COMMITTEE

Twenty - Fifth to Thirtieth Reports

[English]

SHRI NIRMAL KANTI CHATTERJEE (Dumdum): Sir, I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee:

- (1) Twenty-Fifth Report on Development and production of a trainer aircraft.
- (2) Twenty-sixth Report on Action Taken on 168th Report (Eighth Lok Sabha) on Development of weapon system 'X'
- (3) Twenty-Seventh Report on Procurement of defective imported parachutes.
- (4) Twenty-Eighth Report on Action Taken on 79th Report (Eighth Lok Sabha) on Short-billing of telephone call charges of heavy callers.
- (5) Twenty-Ninth Report on Action Taken on 187th Report (Eighth Lok Sabha) on Infructuous and avoidable extra expenditure in the acquisition of certain special-purpose naval vessels.
- (6) Thirtieth Report on Action Taken on 145th Report (Eighth Lok Sabha) on Union Excise Duties - Price lists.

13.29 hrs

BUSINESS OF THE HOUSE

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): With your permission, Sir, I rise to announce that Government Business during the remaining part of the Session will consist of:-

1. Consideration of any item of Government Business carried over from today's Order Paper.